

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 113(ND)/2011  
RT CP No. 25/Chd/Pb/2016**

Narinder Kumar Bawa & Anr.

...Petitioners

Versus

M/s Prakash Communications Ltd. & Ors.

...Respondents

Present: Ms. Divya Sharma, Advocate for petitioner.  
Mr. B.S. Sangha and Mr. Amit Vinayak, Advocates for  
respondents No. 2 & 3.

Power of Attorney of Mr. Manish Jain, Advocate has been  
filed for the petitioners. List the matter on 06.12.2017 for arguments.

Sd/-  
(Justice R.P. Nagrath)  
Member(Judicial)

October 26, 2017

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